

Notification No. 237/2021

The following modifications are made in the Sitting Arrangement in the Madurai Bench of Madras High Court on **27.09.2021 and 28.09.2021**.

27.09.2021 (Monday) F.N.

- I. Hon'ble First Division Bench consisting of the Hon'ble The Chief Justice and Hon'ble Mr.Justice M.Duraiswamy is constituted to take up the cases assigned to the Hon'ble First Division Bench.
- II. Hon'ble Mr.Justice K.Muralishankar will sit single and take up Old Criminal Revisions from the Provisional List.

27.09.2021 (Monday) A.N.

- I. Hon'ble First Division Bench consisting of the Hon'ble The Chief Justice and Hon'ble Mrs.Justice T.Krishnavalli is constituted to take up the cases assigned to the Hon'ble First Division Bench.
- II. Hon'ble Mr.Justice M.Duraiswamy will sit single and take up Old Writ Petitions from the Provisional List.
- III. Hon'ble Mr.Justice K.Muralishankar will sit single and take up Old Criminal Revisions from the Provisional List.

28.09.2021 (Tuesday)

- I. Hon'ble First Division Bench consisting of the Hon'ble The Chief Justice and Hon'ble Mr.Justice M.Duraiswamy is constituted to take up the cases assigned to the Hon'ble First Division Bench.
- II. Hon'ble Mr.Justice K.Muralishankar will sit single and take up Old Criminal Revisions from the Provisional List.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 20-09-2021

REGISTRAR (JUDICIAL) i/c.